

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 193 OF 2005

AIZAZ & ORS. Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With office report)

Date: 15/07/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s) Mr. Ratnakar Dash, Sr.Adv.
Mr. J.C. Gupta, Sr.Adv.
Mr. Dharam Singh,Adv.
Mr. Rajesh,Adv.

For Respondent(s) Mr. T.N. Singh,Adv.
Mr. Rajeev Dubey,Adv.
Mr. Kamendra Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter next week.

(Vijay Aggarwal)
Court Master

(Neena Verma)
AR-cum-PS